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CRA-238-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE RAJENDRA KUMAR VANI

ON THE 29th OF OCTOBER, 2025

CRIMINAL APPEAL No. 238 of 2024

SHAFEQ MUHOMMAD

Versus

CHANDRA PRAKASH KHARE

.....
Appearance:

Shri Vineet Mishra - Advocate for the appellant.

Shri Anil Upadhyay - Panel Lawyer for the State.
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ORDER

Counsel for the appellant prays for withdrawal of this appeal with a liberty to file a fresh appeal/application before appropriate forum in accordance with law.

Accordingly, the appeal is dismissed as withdrawn with the aforesaid liberty.

Certified copies of the documents be returned to the counsel for the appellant on substitution thereof by photocopies.

(RAJENDRA KUMAR VANI)
JUDGE